

Title: Papers laid on the Table by the members/Ministers.

12.04 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2003-2004.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library See No.LT 1969/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in the Library See No.LT 1970/05)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in the Library See No.LT 1971/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Tulsi Regional Cancer Treatment and Research Institute (Regional Cancer Centre), Bikaner, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Acharya Tulsi Regional Cancer Treatment and Research Institute (Regional Cancer Centre), Bikaner, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in the Library See No.LT 1972/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in the Library See No.LT 1973/05)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2002-2003.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in the Library See No.LT 1974/05)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): On behalf of Shri K.H. Muniyappa, I beg to lay on the Table –

(1) A copy of the Central Motor Vehicles (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 165 (E) in Gazette of India dated the 9th March, 2005 under sub-section (4) of section 212 of the Motor Vehicles Act, 1988, together with an explanatory memorandum.

(Placed in the Library See No.LT 1975/05)

A copy of the Notification No. S.O. 320 (E) (Hindi and English versions) published in Gazette of India dated the 16th March, 2005 making certain amendments in the Notification No. S.O. 76 (E) dated the 20th January,

2005 issued under section 3 of the Control of National Highways (Land and Traffic) Act, 2002.

(Placed in the Library See No.LT 1976/05)

(3) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

(i) S.O. 1317 (E) and S.O. 1318 (E) published in Gazette of India dated the 2nd December, 2004 regarding acquisition of land, specified therein, for the public purpose of building, maintenance, management and operation of National Highway No. 45 (Tindivanam-Villupuram-Tiruchirappalli section) in the State of Tamil Nadu.

(ii) S.O. 1368 (E) and S.O. 1369 (E) published in Gazette of India dated the 13th December, 2004 regarding acquisition of land, specified therein, for the public purpose of building (widening) of National Highway No. 7A (Palayamkottai to Thoothukudi section) in Tirunelveli District in the State of Tamil Nadu.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in the Library See No.LT 1977/05)
